108

and the people have been assured about adequate availability of petroleum products.

Written Answers

- Administration (iii) Delhi issued orders on 15th February, 1991 banning sale of HSD in jerry cans/barrels or any other containers.
- (iv) additionall releases of HSD have been made in January-February 1991 over and above the normal entitlement for Delhi.
- (c) The country has adequate stocks of petroleum products at present.

Setting up of privately managed Engincering and Medical Colleges in

CHAND-127. SHRI MURLIDHAR RAKANT BHANDARE:

SHRI MAHENDRA PRASAD:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether some of the State Governments, such as Uttar Pradesh, have decided to permit privately managed engineering and medical colleges their respective States;
- (b) if so, what are the details in this regard; and
- (c) what steps are contemplated to ensure that fhese institutions conform to the guidelines laid down by the Central Government?

THE MINISTER OF HUMAN RE-(SHRI DEVELOPMENT SOURCE RAJ MANGAL PANDE): (a) to (c) The statutory All India Council for Technical Education AICTE) has laid down norms and guidelines for fulfilment by private technical institutions Such propofor AICTE's approval. sals are required to be routed through Some States the States concerned. like Karnataka, Tamil Nadu, Maharashtra and Andhra Pradesh have recommended proposals from private societies for setting up new Engineering Colleges. No such proposal has been

of received from the Government Uttar Pradesh.

to Questions

In view of need to control the establishment of new medical colleges legally, the Government of India have incorporated a provision in the Indian Medical Council (Amendment) now before the Parliament, that no new medical college should be estabincrease in the seats lished or no should be allowed without the prior approval of Medical Council of India and the Government of India.

Use of more coal as a source of energy

128. SHRI SHIV PRATAP MISHRA: SHRI HARVENDRA SINGH HANSPAL:

Will the Minister of ENERGY pleased to state:

- (a) whether Government in use more coal as a source of energy in view of the shortage of petroleum products; and
- (b) if so, what are the details in this regard?

MINISTER OF ENERGY THE (SHRI KALYAN SINGH KALVI): (a) and (b) Yes, Sir. Coal companies have been instructed to make more coal available to small users including Special Smokless Eucl plants, Briquet ting units and households in order to reduce pressure on consumption of petroleum products and firewood. Some of the steps taken are as follows:_

- (i) Increased despatch of coal to the thermal power stations steel plants and cement industries
 - and (ii) Increased supply of coal coal based fuels to households.
- (iii) Six million tonnes of coal has been offered under Liberalised Scale Scheme' at noticed collieries stockyards
 - (iv) Additional 2 million tonnes aside under of coal has been set 'Liberalised Sale Scheme' for SSF